Subject: Enlistment under Appendix 2E – Agencies Authorized to issue Certificate of Origin - (Non-Preferential) – reg.

In exercise of powers conferred under paragraph 2.04 of the Foreign Trade Policy (FTP), 2015-2020, the Director General of Foreign Trade hereby authorizes the following agencies to issue Certificate of Origin (Non-Preferential):

(i) Indo Latin American Chamber of Commerce, 314, H4, Vadhman North Ex Plaza, Netaji Subhash Place, Pitampura, New Delhi – 110034
Tel: +91-11-27354112/13, 47024614
Fax: +91-1127352411
E-mail: info@ilacc.com
Website: www.ilacc.com

(ii) Ahmedabad Export Import Development Association (AEIDA), 701 Sirmount Complex, Near Vastrapur Tower, B/h Ison Mandir S.G. Highway, Ahmedabad – 380005
Tel: +91-7359344372
E-mail: contact@aeida.org
Website: www.aeida.org

(iii) Andhra Pradesh Chambers of Commerce and Industry Federation, 40-1-144, 3rd Floor, Corporate Building, Hotel Fortune, Jr. Side of Chandana Grand, M.G. Road, Vijaywada – 10
Tel: 9440318748
E-mail: federation@apchamber.in
Website: www.theandhrachamber.com

(iv) Telangana Chamber of Commerce and Industry, C5, Lake House, Kavuri Hills, Hitc City Road, Madhapur, Hyderabad-500033,
Tel:40-64552323,
E-Mail: tecci.2010gmail.com,
Web:www.tecci.org.

2. Accordingly, name of the above agencies are added at Serial No.16 (Delhi), Serial No.14 (Gujarat) and Serial No. 10 (Andhra Pradesh) and Serial No.11 (Andhra Pradesh) of Appendix 2E [List of Agencies Authorized to issue Certificate of Origin (Non-Preferential)] to Appendices & Ayaat Niryat Forms of FTP 2015-2020.

3. Effect of this Public Notice:

Indo Latin American Chamber of Commerce, New Delhi, Ahmedabad Export Import Development Association (AEIDA), Ahmedabad; Andhra Pradesh Chambers of Commerce and Industry Federation, Vijaywada and Telangana Chamber of Commerce and Industry, Hyderabad are enlisted under Appendix 2E of FTP, 2015-2020 for issuing Certificate of Origin (Non-Preferential).

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